

THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

No. 832 Dtd. 10.07.2021

As directed, Hon'ble Court's Notice Dtd. 17.04.2020 (communicated vide Memo No. 4671(6) Dtd.17.04.2020) regarding non usage of Zoom Application for hearing of cases through Video Conferencing hereby stands withdrawn.

By Order


10/7/2021

Registrar (Judicial)

Memo No. 833(06) Dtd. 10.07.2021

Copy forwarded to:-

1. Advocate General, Odisha, Cuttack
2. President, Orissa High Court Bar Association, Cuttack
3. All Officers of the Court
4. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
5. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
6. Website


10.7.21

Central Project Coordinator